

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/2776 /A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 11 April, 2025.

Sub:- **Station leave.**

Ref:- Your letter dated 09.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from 14.04.2025 to 20.04.2025**. The next senior most Judicial Officer available at the station shall remain in charge of his Office during his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/ 2777/A, dated , 11-04-2025

Copy to:

1. The Project Manager, Gauhati High Court.

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11-04-2025

JT. REGISTRAR (VIGILANCE)

Pronita